

ITEM NO.18

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 36426/2014

(Arising out of impugned final judgment and order dated 17-10-2014 in SB No. 175/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION,
UP POWER CORP. LTD. THROUGH CHAIRMAN & ORS.

Respondent(s)

WITH

SLP(C) No. 8601/2015 (XI)
(IA No. 3/2015 - EXEMPTION FROM FILING O.T. & IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6548/2015 (XI)
(IA No. 1/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25207/2015 (XI)
(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 06-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Sudhanshu S. Pandey, Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.
Mr. Abhishek R. Shukla, Adv.
Mr. Nishant Pandey, Adv.
Ms. Aayush Mishra, Adv.
Ms. Lothungbeni T. Lotha, Adv.
Mr. Yimyang Longkumer, Adv.
Mr. Maitreya Mahale, Adv.

Ms. Anindita Pujari, AOR
Ms. Radhika Mohapatra, Adv.
Mr. Shaileshwar Yadav, Adv.
Ms. Bhoomika Chouksey, Adv.
Mrs. Bhoomika Chouksey, Adv.

For Respondent(s) Mr. Sunil Kumar Jain, AOR
Mr. Shaantanu Jain, Adv.
Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List these appeals after eight weeks.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR